

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

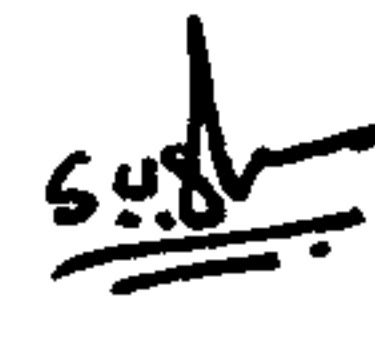
C.P. No. 173/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2019**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--|--------------------|-----------------------|---|
| 1. | SHASHVATA SHUKLA FOR MR. S P MASMUDAR | ADVOCATE | PETITIONER |  |
| 2. | | | | |

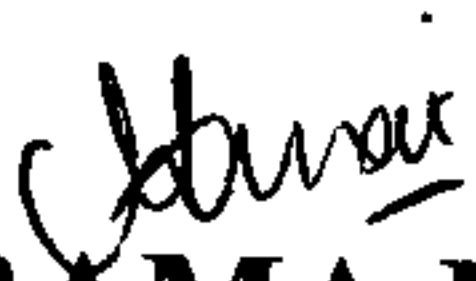
ORDER

The petitioner is represented through learned counsel.

None is present for the respondent.

List the matter on 03.09.2019

Meanwhile, the petitioner is directed to inform the date of hearing to the Respondent.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of July, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL